

Central Administrative Tribunal, Principal Bench

R.A. Nos. 218/2000 and MA 1569/2000 In  
O.A. 351 of 1999

New Delhi, this the <sup>26<sup>th</sup></sup>

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

(27)

1. Union of India through  
the Secretary,  
Min. of Defence, New Delhi.
2. JS (TRG) & CAO  
Ministry of Defence,  
C-II, Hutmants, New Delhi. . . Review Applicants/  
Respondents in OA.

Versus

Sh.R.K. Pareek and Others . . . Respondents in  
RA/applicants in OA.

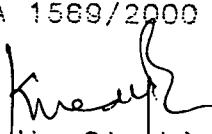
ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

RA No.218 of 2000 has been filed by the  
respondents for review of the order passed on 16.2.2000 in  
OA No.351 of 1999.

2. In the OA the applicants had prayed for grant of  
EDP Scales w.e.f. 1.1.1986. The OA was allowed with a  
direction to the respondents to give to the applicants the  
EDP scales w.e.f 1.1.1986. In the present RA the  
respondents are raising the same grounds which they had  
raised at the time when OA was contested and all the  
grounds were taken into consideration while deciding the  
O.A.

3. In view of the above, we do not find any error  
apparent on the face of record warranting a review of our  
order under Order XLVII Rule 1 CPC. RA 218/2000 as well  
as MA 1569/2000 are rejected.

  
( Kuldip Singh )  
Member (J)

  
( S.R. Adige )  
Vice Chairman(A)

/Rakesh